

[Shri Samar Mukherjee]

the National Security Ordinance and against the cancellation of bye-elections. So, the ruling front have issued this call of *bandh* supported by C.P.I.

MR. DEPUTY-SPEAKER: You also said, it will be peaceful.

SHRI SAMAR MUKHERJEE: Yes, Sir. It will be peaceful. The State Government have said that they sympathise, with these demands.

So, it is a legitimate and justified mass protest against the Central Government. It is not an abnormality.

MR. DEPUTY-SPEAKER : Prof. Tewary. (*Interruptions*).

Simply because Shri Mukherjee has spoken, I cannot allow everybody. Let us hear Prof. Tewary as to what he says. (*Interruptions*) I have heard your leader. Why should I hear you? Let us hear Prof. Tewary. (*Interruptions*) I have allowed him to speak.

PROF. K.K. TEWARY (Buxar) : Sir, they have called for the *Bandh* in the wake of this agitation. The traffic has been dislocated. They have taken Brigands from the State and are using them for harassing the Congress (I) workers. (*Interruptions*). In Tripura the genocide of tribals was engineered by the C.P.M. (*Interruptions*) ; In Kerala they had unleashed a reign of terror. (*Interruptions*)

SEVERAL HON. MEMBERS : No., no. (*Interruptions*)

MR. DEPUTY-SPEAKER : As regards your calling attention you can come and speak to me in my chamber.

Now next item—Papers to be laid on the table. Shri Shankaranand.

12.27 hrs.

PAPERS LAID ON THE TABLE
ANNUAL ACCOUNTS ETC. OF ALL INDIA INSTITUTE OF MEDICAL SCIENCES, 1978-79, CANCER INSTITUTE (MADRAS FOR 1978-79 AND 1979-80, ANNUAL REPORT OF POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH CHANDIGARH.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND

I beg to lay on the Table:—

(1) A copy of the Annual Accounts (Hindi and English versions) of the All-India Institute of Medical Sciences, New Delhi, for the year 1978-79 together with Audit Report thereon, under sub-section (4) of section 18 of the All India

Institute of Medical Sciences, Act, 1956. [Placed in Library—See No. LT-1425/80]

(2) A copy of the Annual Report (Hindi and English versions) of the Cancer Institute, Madras, for the year 1978-79 along with A dited Accounts. [Placed in Library See No. LT-1426/80]

(3) A copy of the Annual Report (Hindi and English versions) of the Cancer Institute, Madras, for the year 1979-80 along with A dited Accounts [Placed in Library See No. LT-1427/80]

(4) A copy of the Annual Report (Hindi and English versions) of the Post Graduate Insitute of Medical Education and Research, Chandigarh, for the year 1978-79, under section 19 of the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966. [Placed in Library See No. 1428/80]

NOTIFICATION UNDER PREVENTION OF FOOD ADULTRATION ACT.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table a copy of the Prevention of Food Adulteration (Fourth Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 579(E) in Gazette of India dated the 13th October, 1980, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-1429/80]

12.29 hrs.

STATEMENTS OF PUBLIC ACCOUNTS COMMITTEE

SHRI CHANDRAJIT YADAV (Azamgarh) : I beg to lay on the Table English and Hindi versions of the following statements:—

- (1) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Sixty-fifty Report (Sixth Lok Sabha) on Wealth Tax.
- (2) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies of respect of Chapter V of Eighty-fifth Report (Sixth Lok Sabha) on Income-tax.